

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS
AND EARLY HEARING PETITIONS**

FOR 11-SEPTEMBER-2026 (FRIDAY)

BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT

THIRD MEMBER MATTERS Court Room 1 gng-ecrb-zsa								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	CO	11	KOL	2023	2011-12	[A] M/S. TIRUPATI FINCOM PVT. LTD.	A	
2	ITA	487	KOL	2023	2011-12	[D] M/S. TIRUPATI FINCOM PVT. LTD.	A	
3	ITA	1290	KOL	2024	2016-2017	[A] HLA HOTELS CITY INN LTD.	A	
4	ITA	191	KOL	2025	2010-11	[D] SEN FERRO ALLOYS PVT. LTD. (EFILING)	D	

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT
AND SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 1 gng-ecrb-zsa								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	79	KOL	2026	2017-18	[D] SAMARTH FABLON PRIVATE LIMITED	D	DRL/VP

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS Court Room 1 gng-ecrb-zsa								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	MA	52	KOL	2026	2017-2018	[A] UNIVERSAL CABLES LIMITED	D	

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT
AND SHRI GOPALAN GURUSAMY, ACCOUNTANT MEMBER**

EARLY HEARING PETITIONS Court Room 1 gng-ecrb-zsa									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	2214	KOL	2026	2015-16	[A] LILU GULRAJANI	B		

BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS Court Room 2 ron-rrqo-ant									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	77	KOL	2025	2017-18	[A] JIGAR SHAH	SMC	GM/JM	

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 2 ron-rrqo-ant									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	76	KOL	2026	2015-16	[A] M/S RARITY AGENCIES LIMITED	SMC	RM/AM	
2	MA	78	KOL	2026	2018-19	[D] STARMILK PRODUCTS PVT LTD	A	GM/JM	

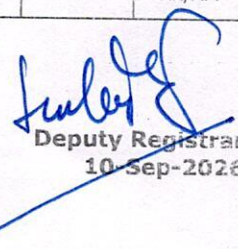
BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS Court Room 3 xre-hvrq-heh									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	74	KOL	2026	2023-2024	[D] INDAS THANA PRIMARY LARGE SIZED COOPERATIVE AGRICULTURAL MARKETING SOCIETY	SMC	RK/AM	
2	MA	75	KOL	2026	2014-15	[D] SHRESTH DEALERS PVT. LTD.	SMC	RK/AM	

CLARIFICATION MATTERS Court Room 3 xre-hvrq-heh									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1170	KOL	2026	2013-2014	[A] SINGUR THANA L S P A CO-OPERATIVE MARKETING SOCIETY LTD.	SMC		
2	ITA	1171	KOL	2026	2016-2017	[A] SINGUR THANA LARGE SIZE PRIMARY AGRI CO-OPERATIVE MARKETING SOCIETY LIMITED	SMC		
3	ITA	1172	KOL	2026	2022-2023	[A] SINGUR THANA LARGE SIZE PRIMARY AGRI CO-OPERATIVE MARKETING SOCIETY LIMITED	SMC		
4	ITA	1173	KOL	2026	2015-2016	[A] RAJESH JALAN	SMC		

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS										
Court Room 3										
xre-hvrq-heh										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	TO Author	
1	MA	51	KOL	2025	2017-18	[A] SUNIL KUMAR MISHRA		B	PKC/JM	
2	MA	52	KOL	2025	2017-18	[D] SUNIL KUMAR MISHRA		B	PKC/JM	
3	MA	62	KOL	2026	2013-2014	[A] THE DAKSHIN DINAJPUR DISTRICT CENTRAL COOPERATIVE BANK LTD.		A	RK/AM	
4	MA	63	KOL	2026	2014-2015	[A] THE DAKSHIN DINAJPUR DISTRICT CENTRAL COOPERATIVE BANK LTD.		A	RK/AM	


Deputy Registrar
10 Sep-2026